

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3908
ANSWERED ON:22.08.2005
FOREST AREA UNDER MINING QUARRYING
Bishnoi Shri Jaswant Singh;Gandhi Smt. Maneka;Joshi Shri Pralhad Venkatesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the prime forest area in the country wherein the mining and quarrying operations were permitted by the Government during 2004-2005;
- (b) the details of the area in such forest land where the mining and quarrying is being carried out causing deforestation, State-wise as on date;
- (c) whether the Government has adopted any strategy to discourage the mining operations in the prime forest lands and National Parks;
- (d) if so, the details thereof; and
- (e) the State-wise details of the National Parks which are facing the onslaughts of mining and quarrying by which the Bio-Diversity and Wildlife of such National parks in endangered?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) During 2004-2005, 201 proposals from various States for mining and quarrying operations, involving 15753.704 ha of forest land, have been granted approval under Forest (Conservation) Act, 1980. The details are given in Annexure-I.

(b) So far, 95002.86 ha of forest land has been allowed to be diverted for 1,198 number of mining and quarrying proposals of various States, since the enactment of the Forest (Conservation) Act, 1980. The State-wise forest land diverted for mining proposals is given in Annexure-II. It is a fact that most of the mines are located in forest areas, which lead to some de-forestation. However, most of the forest area, which has been diverted for mining operations, pertains to renewal of mines, which are in operation since long.

(c) to (e) The Forest (Conservation) Act, 1980 is a regulatory Act and all the proposals requiring diversion of forest land including proposals for mining are considered on their merit and on the recommendations of the State/UT Governments. To maintain a rational balance between development and conservation, mining is allowed in forest land under strict conditions and with appropriate mitigatory measures like compensatory afforestation, safety zone creation, reclamation of mined areas etc. Vide letter dated 04.05.2001 all the State/UT Governments, have been advised to obtain prior approval of the Supreme Court for diversion of forest land in National Park and Sanctuaries and vide letter dated 24.11.2003 they have also been directed to ensure suspension of all mining activities in National Park and Sanctuaries.

Annexure-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3908 BY SHRI PRALHAD JOSHI, SHRIMATI MANEKA GANDHI AND SHRI JASWANT SINGH BISHNOI REGARDING "FOREST AREA UNDER MINING/QUARRYING" DUE FOR REPLY ON 22.08.2005.

Sl.No.	Name of Proposal Diverted (ha.)	State	District	Area
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1	MINING LEASE IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY TO SCCL	Andhra Pradesh	Adilabad	253
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2	DIVERSION OF FL OF TANDUR RF FOR GOLETI - IA INCLINE UNDERGROUND MINES ENTERICS IN REBBENA (A) IN FAVOUR OF SCCL, BELLAMPALLY.	Andhra Pradesh	Adilabad	4.56
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3 MINING LEASE TO SCCL FOR SHANTIKHANI EXTENSION BLOCK Andhra Pradesh Adilabad 285.89

4 UNDERGROUND MINING OF GOLETI NO 1 AND PROPOSED 1A Andhra Pradesh Adilabad 83.77
INCLINE UNDER GROUND MINES IN FAVOUR OF M/S SCCL LTD.

5 DIVERSION OF 4.00 HA. OF FL FOR PURPOSE OF ML FOR Andhra Pradesh Ananthapur 4
EXTRACTION OF BARYTES IN F/O MEHABOOB MINERALS.

6 ML FOR EXTRACTION OF BARRITES IN F/O MEHABOOB MINERALS Andhra Pradesh Ananthapur 4
7 DIVERSION OF FOREST LAND FOR EXTRACTION OF BLACK Andhra Pradesh Chittoor 5.4
GRANITE IN FAVOUR OF M/S NAGAMANI GRANITES

8 DIVERSION OF FL IN BASAVAPALLI RF OF CHITTOOR Andhra Pradesh Chittoor 3.187
DISTRICT FOR EXTRACTION OF BLACK GRANITE IN FAVOUR
OF M/S SRI LAKSHMI GRANITES & EXPORTS

9 RENEWAL OF ML IN BATRAPALAM OF MADINAPADU Andhra Pradesh Guntur 4.85
IN F/O SWAMY KASI RATNAM

10 MINING LEASE FOR PURPOSE OF AERIAL ROPEWAY IN Andhra Pradesh Guntur 8.18
FAVOUR OF KCP LIMITED

11 DIVERSION OF FOREST LAND IN MANGLAGIRI RF FOR QUARRY Andhra Pradesh Guntur 2
MINOR MINERALS IN FAVOUR OF SHRI CH. TIRUPALU

12 MINING LEASE TO SCCL FOR SATU PALLY-I OPENCAST PROJECT Andhra Pradesh Khammam 244.02

13 REALIGNMENT OF NALLAER AT VENKATESH KHANI 7 Andhra Pradesh Khammam 11.96
INCLINE IN FAVOUR OF M/S SCCL

14 GOUTHAMI KHANI OCP MINING LEASE (PHASE-I) IN FAVOUR Andhra Pradesh Khammam 261.31
OF M/S SINGARENI COLLIERIES COMPANY LIMITED

15 RENEWAL OF MINING LEASE IN F/O SCCL FOR OCP II PH III Andhra Pradesh Khammam 125.9
MANUGURU IN KONDAPUR/ EXT. 1 OF ASWAPURA RANGE

16 DIVERSION OF 11.96 HA. RAMAVARAM RF IN KOTHAGUDEM Andhra Pradesh Khammam 11.96
RANGE OF KHAMMAM CIRCLE FOR REALIGNMENT OF NALLAH AT
VENKATESH KHANI-7 INCLINE IN FAVOUR OF M/S SCCL.

17 MINING LEASE TO KAKATIYA CEMENT SUGAR INDUSTRIAL Andhra Pradesh Krishna 121.46

18 COMPARTMENT NO. 29 OF PASUPULABODU BLOCK OF NALGONDA Andhra Pradesh Nalgonda 162.56
FOREST DIVISION IN FAVOUR OF M/S CHANAKYA CEMENTS

19 MINING LEASE FOR QUARTZ VERMACULITE IN F/O BIBIJAN Andhra Pradesh Nellore 2

20 ML FOR QUARTZ, VERMICULATE, MICA, FELSER OVER AN Andhra Pradesh Nellore 2
EXTENT OF 2.00 HA. IN SY.NO.553 OF CHAGNAM VILLAGE,
SYDAPURAM MANDAL, NELLORE DISTRICT IN F/O
SMT. S.K. BIBIJAN.

21 DIVERSION OF FL FOR ML IN SY.NO.1265 OF SHAMEERPET Andhra Pradesh Ranga Reddy 4
OF FOREST BLOCK, HYDERABAD DVN. IN F/O M/S LAXMI
NARASIMHA METAL INDUSTRIES.

22 ML IN F/O LAKSHMINARASIMHA METAL INDUSTRIES Andhra Pradesh Ranga Reddy 4

23 DIVERSION OF FOREST LAND FOR QUARRYING OF GRANITE Andhra Pradesh VijayaNagaram 1.25
METAL IN FAVOUR OF SMT. T. SATHYAVATHI OF MUGADA (V)

24 QUARRYING OF GRANITE METAL IN FAVOUR OF Andhra Pradesh VijayaNagaram 1.25
SMT.T.SATYAVATHI

25 MINING LEASE FOR KAKATIYA KHANI 9 & 9A INCLINE Andhra Pradesh Warangal 431.85

UNDERGROUND MINE TO M/S SCCL
 26 MINING LEASE TO M/S SINGARENI COLLIERIES COMPANY Andhra Pradesh Warangal 250
 LIMITED IN TADICHERLA RESERVE FOREST
 27 MINING LEASE TO APMDTCL FOR COAL MINING IN Arunachal Pr. Changlang 128.97
 NAMCHIK - NAMPHUK COAL FIELDS

28 RENEWAL OF NAKKATI HILL STONE QUARRY 2 Assam Bongaigaon 0.5
 29 SAND MAHAL MINING UNDER DHEMAJI DIVISION Assam Dhemaji 4
 30 MAKRIJHORA SAND AND GRAVEL MAHAL UNDER Assam Dhubri 3
 DHUBRI FOREST DIVISION

31 1 NO. OF DUDHNATH HILL STONE MAHAL & OPENING OF Assam Dhubri 0.5
 4 NOS OF NEW MAHALS UNDER DHUBRI DIVISION

32 DIVERSION OF 0.4014 HA & 1.020 HA OF FOREST LAND Assam Golaghat 1.4214
 FOR COMPRESSOR STATION AND LAYING OF UNDERGROUND
 PIPELINE BY ASSAM GAS COMPANY

33 DIVERSION OF 1.99 HA OF FOREST LAND FOR DRILLING Assam Golaghat 1.99
 LOCATION ELAB UNDER GOLAGHAT DIVISION

34 DIVERSION OF 1.735 HA OF FOREST LAND FOR DRILLING Assam Golaghat 1.735
 LOCATION KPAA UNDER GOLAGHAT DIVISION

35 SAND MAHAL MINING UNDER KAMRUP WEST DIVISION Assam Kamrup 2.8
 36 RENEWAL OF RIVERBED MAHALS Assam KokraJhar 4
 37 4 NOS OF RIVER BED MAHALS UNDER KACHUGAON DIVISION Assam KokraJhar 3.5
 38 RENEWAL OF SAND MAHALS Assam Lakhimpur 9
 39 RENEWAL OF 10 NUMBER OF STONE MAHALS AND Assam Nagaon 12.8
 9 NUMBER OF SAND MAHAL

40 PROPOSAL FOR OPENING UP OF FRESH MAHALS Assam Nagaon 0.25
 UNDER NAGAON DIVISION

41 PROPOSAL FOR OPENING UP OF FRESH MAHALS Assam Nagaon 0.25
 UNDER NAGAON DIVISION

42 OPENING UP OF KATHALGURI STONE QUARRY MAHAL NO. 2 Assam Nagaon 0.25
 43 RENEWAL OF 6 SAND & GRAVEL MAHALS Assam Sonitpur 5.985
 44 RENEWAL OF SAND MAHALS Assam Sonitpur 6
 45 RENEWAL OF CORUNDUM MINING LEASE BY MP Chhattishgarh Bastar 3.7
 MINING CORPORATION

46 MINING LEASE TO BHILAI STEEL PLANT (SAIL) Chhattishgarh Durg 283.6
 47 MINING LEASE TO BHILAI STEEL PLANT (SAIL) Chhattishgarh Durg 100.76
 48 MINING LEASE TO STEEL AUTHORITY OF INDIA Chhattishgarh Durg 100
 49 MINING LEASE TO JAYASWALS NECO LIMITED Chhattishgarh Jagdalpur 91
 (NAGPUR ALLOY CASTING LTD)

50 MINING LEASE IN FAVOUR OF SHRI JEEVAN LAL JAIN Chhattishgarh Kanker 14.714
 FOR MINING OF IRON ORE IN VILLAGE BARBASPUR

51 OPENCAST MINING IN F/O SECL, WEST CHIRMIRI Chhattishgarh Korea 30.55
 52 MINING LEASE TO M/S JINDAL POWER LIMITED Chhattishgarh Raigarh 48.208
 53 MINING LEASE TO M/S SECL Chhattishgarh Raigarh 19
 54 MINING LEASE IN F/O JAISAWAL NECO FOR BORIA Chhattishgarh Rajnandgaon 41
 TIBBU IRON ORE DEPOSITS

55 MINING LEASE TO GUJRAT MINERALS DEVELOPMENT CORP. Gujarat Vadodara 32
 56 EXTRACTION OF QUARTZITE FOR CEMENT MANUFACTURING Himachal Pr. Bilaspur 4.88
 IN BILLASPUR IN FAVOUR OF M./SGAGAL CEMENT WORKS

57 MINING LEASE IN FAVOUR OF SMT. CHANDAL NAGAR R/O CHAMBA Himachal Pr. Chamba 0.4842
 58 MINING IN FAVOUR OF M/S ORVIT MINERALS UDYOG Himachal Pr. Kangra 0.4852
 ASSOCIATION FOR INSTALLATION OF STONE
 CRUSHER PALAMPUR F.D

59 QUARRYING OF STONE CURSHER IN FAVOUR OF M/S ASHAPURI Himachal Pr. Kullu 0.4
 STONE CURSHER, HURLA, PARBATI FOREST DIVISION

60 STONE QUARRY FOR FEEDING STONE CRUSHER, M/S ASHA Himachal Pr. Kullu 0.4
 PURI STONE CRUSHER FROM CHAGOLA IN KOT-DANDI-III
 HURLA FOREST RANGE KULLU ON 30 YEAR LEASE.

61 STONE QUARY FOR FEEDING M/S BHUVNESHWARI STONE Himachal Pr. Kullu 1.2
 CRUSHER FROM CHAGOLA, PARBATI FOREST DIVISION KULLU.

62 EST.OF STONE QUARRY AT BATAUR JOLE IN MANDI FOREST DIV. Himachal Pra. Mandi 0.095
63 ESTABLISHMENT OF STONE QUARRY BY M/S JAI DURGA Himachal Pra. Mandi 0.265
STONE QUARRY BAGGI-KAWIAL DISTT. MANDI.
64 MINING OF LIME STONES IN FAVOUR OF Himachal Pra. Sirmaur 1.5
SH. SANT RAM VILLAGE BHARWANA
65 MINING LEASE TO SHAH BROTHERS FOR KARAMPADA Jharkhand Bokaro 24.856
IRON AND MANGANESE ORE
66 AMLO OPENCAST MINING LEASE TO CCL Jharkhand Bokaro 222.324
67 KAVERI OPENCAST MINING LEASE TO CCL Jharkhand Bokaro 77.43
68 KHAMMAHAL OPENCAST MINING LEASE TO CCL Jharkhand Bokaro 174.48
69 NEW SELECTED DHORI UNDERGROUND PROJECT IN FAVOUR Jharkhand Bokaro 70.568
OF CENTRAL COALFIELDS LIMITED
70 DHORI KHAS UNDERGROUND MINING LEASE TO CENTRAL Jharkhand Bokaro 172.2
COALFIELDS LIMITED
71 MINING LEASE TO CCL FOR RAJMAHAL OPEN CAST MINING Jharkhand Dumka 69.75
72 BANDHUHURANG URANIUM PROJECT IN FAVOUR OF URANIUM Jharkhand East Singhbhum 130.82
CORPORATION OF INDIA LIMITED
73 DHORI OPEN CAST PROJECT OF CCL Jharkhand Giridih 69.183
74 NEW GIDDI C OPENCAST MINING LEASE TO CCL Jharkhand Hazaribagh 73.55
75 JHARKHAND OPENCAST MING LEASE TO CCL Jharkhand Hazaribagh 96.28
76 MINING LEASE TO CCL Jharkhand Hazaribagh 101.87
77 TAPIN NORTH OPENCAST PROJECT IN FAVOUR OF CCL Jharkhand Hazaribagh 55.69
78 MINING LEASE TO CCL FOR PINDRA UNDERGROUND MINING PROJ. Jharkhand Hazaribagh 54.79
79 RAJRAPPA OPENCAST MINING LEASE TO CCL Jharkhand Hazaribagh 510.82
80 MINING LEASE TO M/S CENTRAL COALFIELDS LIMITED Jharkhand Hazaribagh 132.28
FOR KARMA OPENCAST MINING PROJECT
81 PUNDI OPENCAST PROJECT OF CCL Jharkhand Hazaribagh 52.97
82 ARGADA UNDERGROUND MINING LEASE TO CCL Jharkhand Hazaribagh 90.1
83 MINING LEASE TO M/S CENTRAL COALFIELDS Jharkhand Hazaribagh 168.5
LIMITED FOR KEDLA OCP
84 MINING LEASE TO CCL FOR KUJU PROJECT Jharkhand Hazaribagh 115
85 MINING LEASE TO CCL ARA OCP MINES Jharkhand Hazaribagh 166.9
86 SAYAL `D` PROJECT IN FAVOUR OF M/S CENTRAL Jharkhand Hazaribagh 192.32
COALFIELDS LIMITED
87 MINING LEASE TO CCL RELIGARA OCP MINES PROJECT Jharkhand Hazaribagh 135.66
88 URIMARI OPENCAST PROJECT OF M/S CENTRAL Jharkhand Hazaribagh 91.04
COALFIELDS LIMITED CCL
89 LAIYO UNDERGROUND MINING LEASE TO CCL Jharkhand Hazaribagh 78.59
90 GIDDI C OPENCAST MINING LEASE TO CCL Jharkhand Hazaribagh 237.3
91 GIDDI A MINING LEASE TO CCL Jharkhand Hazaribagh 232.42
92 MINING LEASE TO CENTRAL COALFIELDS LIMITED FOR Jharkhand Hazaribagh 196.55
SARUBERA OPENCAST MINING
93 TOPA OPENCAST PROJECT OF M/S CCL Jharkhand Hazaribagh 77.3
94 SIRKA OPENCAST MINING LEASE TO CCL Jharkhand Hazaribagh 50.8
95 NATIONAL HIGHWAY AUTHORITY OF INDIA BASARDA & Jharkhand Hazaribagh 7.878
KUMARDHIA - KUNHARKALA STONE QUARRY
96 STONE QUARRY IN F/O M/S JAI SHREE RAM STONE INDUSTRIES Jharkhand Koderma 4.994
97 MINING LEASE IN F/O PANEM COAL MINES LIMITED Jharkhand Pakur 400
98 RENEWAL FO BENTIBAGDA LIMESTONE PROJECT, BSMDC Jharkhand Ranchi 9.07
99 MINING LEASE NO 2 IN FAVOUR OF M/S SAIL FOR KIRIBURU Jharkhand West Singhbhum 55.9
MEGHAHATBURU IRON ORE MINE

100 RENEWAL OF LEASE 3 OF KIRIBURU MEGHAHATUBURU IRON Jharkhand West Singhbhum 24.23
ORE MINING LEASE IN FAVOUR OF M/S SAIL
101 MINING LEASE FOR IRON ORE IN FAVOUR OF M/S USHA Jharkhand West Singhbhum 29.4648
MARTIN INDUSTRIES IN GHATKURI FORESTS
102 MINING LEASE TO ZEENATH TRANSPORT CO. Karnataka Bellary 50
103 MINING LEASE NO 1898 IN F/O M/S P.BALASUBBSETTY & SONS Karnataka Bellary 44.11
104 MINING LEASE IN F/O M/S B. KUMARAGOWDA Karnataka Bellary 83.62
105 MINING LEASE NO. 2183 TO SH. ABUBAKER IN N.E BLOCK Karnataka Bellary 44
106 RENEWAL OF MINING LEASE NO 130/1190 IN Karnataka Bellary 100
F/O CHOWGULE & CO. LIMITED
107 MINING LEASE NO. 2002 TO M/S MYSORE MINERALS LIMITED. Karnataka Bellary 176.724
108 MINING LEASE NO 1659 TO MYSORE MINERALS LIMITED Karnataka Bellary 38.45
109 MINING LEASE NO 1634 TO M/S S.V. SRINEWASULEE Karnataka Bellary 60
110 MINING LEASE NO 1046 TO P. VENGGANA SETTY & BROS Karnataka Bellary 50
111 MINING LEASE NO 622 IN F/O RAMGAD MINERALS PVT. LTD Karnataka Bellary 20.23
112 DIVERSION OF FOREST LAND IN FAVOUR OF M/S NADEEM Karnataka Bellary 53.2
MINERALS FOR IRON ORE MINING IN DONOMALAI BLOCK
113 IRON ORE MINING LEASE APPLICATION OF Karnataka Bellary 15
SRI SATHYANARAYANA, BELLARY -
114 MINING LEASE IN FAVOUR OF SHRI N. SHAIKSAB Karnataka Bellary 15
IN VILLAGE SIDDEPUR
115 EXTRACTION OF IRON ORE IN F/O BELLARY MINING CORPN. Karnataka Bellary 15.8
116 DIVERSION OF 30.00 HA. OF ADDITIONAL FL FOR IRON ORE Karnataka Bellary 30
ML NO.2141 IN RM BLOCK OF YESWANTHANAGAR VILLAGE IN
FAVOUR OF M/S KUMARASWAMY MINERAL EXPORTS IN
BELLARY DISTRICT.
117 DIVERSION OF FL OF ML.NO.995 IN FAVOUR OF M/S.MYSORE Karnataka Bellary 33.6
MINERALS LTD, BANGALORE FOR IRON ORE MINES, SANDUR
118 DIVERSION OF 2.2 ACRES (0.89034 HA.) FOR GRANITE Karnataka Bellary 0.8903
QUARRYING IN FAVOUR OF M/S SKJS GRANITES IN

S.NO.887 OF GUDEKOTE RF KUDLIGI(T)

119 DIVERSION OF 0.8094 HA. OF FL FOR GRANITE QUARRYING Karnataka Bellary 0.8094
IN FAVOUR OF M/S VENKATESWARA GRANITES IN S.NO.887
OF GUDEKOTE RF, KUDLIGI TALUK OF BELLARY DISTRICT.

120 DIVERSION OF 28.0 HA. OF FL FOR ML NO.1028 IN JOGA RF, Karnataka Bellary 15.1
HOSPET TALUK IN F/O M/S GOGGA GURUSHANTHAIAH & BROS.

121 RENEWAL OF KUMSI MINING LEASE IN FAVOUR OF Karnataka Shimoga 24.55
MYSORE MINERALS LIMITED

122 ML (LIMESTONE) IN F/O MYSORE CEMENTS LTD. Karnataka Tumkur 19.38

123 TEMPORARY WORKING PERMISSION REGARDING SITAPATORE Madhya Pradesh Balaghat 43.353
MINING LEASE FOR MINING OF MANGANESE IN FAVOUR OF
M/S MANGANESE ORE (INDIA) LTD IN TEHSIL-KATANGI

124 RENEWAL OF MINING LEASE BY M/S. PACIFIC MINERALS Madhya Pradesh Balaghat 20

125 MANGNEASE ORE MINING BY PRAFULL CHAND J. TRIVEDI Madhya Pradesh Balaghat 4.959

126 OPENCAST MINING IN F/O WCL, DAMUA REGION Madhya Pradesh Chindwara 8.5

127 SAND MINING BY SHRI RAJENDRA KUMAR JAIN, Madhya Pradesh Khandwa 0.95

128 RENEWAL OF SURFACE RIGHT BY SECL JHAGARKHAND Madhya Pradesh Shahdol 9.158

129 RENEWAL OF QUARRY LEASE FOR FARSHI STONE Madhya Pradesh Shivpuri 217.063

130 MINING LEASE IN F/O M/S SINGH Madhya Pradesh Vidisha 0.99

131 EXTRACTION OF MANGANESE MINING LEASE BY Maharashtra Bhandara 6.81
M/S MANGANESE ORE INDIA LTD

132 DURGAPUR OPEN CAST MINING BY WCL Maharashtra Chandrapur 80.77

133 RENEWAL OF DURGAPUR OPEN CAST MINING LEASE IN Maharashtra Chandrapur 0
FAVOUR OF M/S WESTERN COALFIELDS LIMITED

134 EXTRACTION OF DURGAPUR RAYAWARI COOLLIERY Maharashtra Chandrapur 1172.74
(UNDERGROUND) COAL MINES, W.C.L. LTD

135 MINING LEASE TO M/S GAHRA MINERALS Maharashtra Chandrapur 4.63

136 DIVERSION OF ZUDPI FOREST LAND FOR MINING IRON ORE Maharashtra Gadchiroli 374.9
TRANSMISSION LINE AND APPROACH ROAD TO M/S GADCHIROLI
METALS AND MINERALS LIMITED

137 MINING LEASE BY M/SSABIR STONE Maharashtra Nagpur 1.99

138 MINING LEASE BY M/S.BR AKRE Maharashtra Nagpur 2.832

139 EXTRACTION OF MANGANESE MINING LEASE BY Maharashtra Nagpur 5.72

140 RENEWAL OF MINING LEASE BY M/S. V.M. KURDUKAR Maharashtra Thane 1.11

141 RENEWAL OF MINING LEASE BY M/S. M.A. PATIL. Maharashtra Thane 1.26

142 RENEWAL OF MINING LEASE BY M/S. SIKANDAR EBRAHIM SHAIKH Maharashtra Thane 1.03

143 MINING LEASE BY SHRI NG AJAWANI Maharashtra Thane 1.42

144 RENEWAL OF MINING LEASE FAVOURING NG AJWANI Maharashtra Thane 1.42
FOR STONE QUARRY

145 MINING LEASE TO MAHANANDI COAL FIELDS LTD FOR Orissa Angule 112.521
BHUBNESHWARI OCP

146 ANANTHA EXTENSION OPENCAST PROJECT IN FAVOUR OF Orissa Angule 62.67
MAHANADI COAL FIELDS LIMITED

147 JAGANNATH EXTENSION OPENCAST PROJECT OF Orissa Angule 58.096
MAHANADI COALFIELDS LIMITED

148 UNDERGROUND COAL MINING IN NATRAJ IN FAVOUR OF Orissa Angule 289.856
MAHANADI COALFIELDS LIMITED

149 NANDIRA UNDERGROUND COAL MINE OF TALCHER AREA Orissa Angule 325.38
OF MAHANADI COALFIELDS LIMITED

150 MINING LEASE TO TATA REFRATORIES Orissa Cuttack 58.5

151 MINING LEASE FOR MAHAGIRI CHROMITE MINES OF Orissa Jajpur 63.91
M/S INDIAN CHARGE CHROME LIMITED (ICCL) IN
VILLAGE KALIAPANI UNDER SUKINDA TEHSIL

152 QUARTZ AND QUARTZITE MINING BY SHRI P N SAHU Orissa Jajpur 3.089

153 MINING LEASE IN FAVOUR OF M/S KAYPEE ENTERPRISES Orissa Keonjhar 146.726
FOR THAKURANI IRON ORE MINES

154 MINING LEASE IN F/O ORISSA MINING CORPORATION LIMITED Orissa Keonjhar 95.6

155 MINING LEASE TO KJS ABLUWALIA Orissa Keonjhar 371.192

156 MINING LEASE TO R. P. SAO FOR GUALI IRON ORE MINES Orissa Keonjhar 42.417

157 JORURI IRON & MN. MINES OF KALINGA MINING CORP. Orissa Keonjhar 6.008

158 MINING LEASE TO S. PRADHAJI FOR KALAPARBAT Orissa Keonjhar 52.002
IRON ORE MINES

159 BAMEBARI IRON & MANGANESE ORE MINING BY M/S TISCO LTD Orissa Keonjhar 145.329

160 RENEWAL OF MINING LEASE IN TIRINGPAHAR MANGANESE Orissa Keonjhar 52.348
MINES OF M/S TISCO LIMITED

161 RENEWAL OF MINING LEASE IN VILLAGE KAMARJODA, JODA, Orissa Keonjhar 463.678
BANSPANI, BICHHAKUNDI AND BAITARANI RF IN
FAVOUR OF M/S TISCO LIMITED

162 RENEWAL OF MINING LEASE FOR KHANDBANDH IRON & Orissa Keonjhar 453.15
MANGANESE MINES OF M/S TISCO LIMITED

163 IRON ORE MINING BY SMT. INDRANI PATNAIK IN Orissa Keonjhar 35.275
VILLAGE UNCHABALI

164 INGANIJHARAN IRON & MN. MINES OF S. PRADHAN Orissa Keonjhar 15.316

165 BALITA IRON MINES OF S. PRADHAN Orissa Keonjhar 18.347

166 MINING LEASE TO ESSEL MINING INDUSTRIES Orissa Keonjhar 152.229

167 MINING LEASE TO M/S GHANSHYAM MISHRA & SONS Orissa Mayurbhanj 518.77

168 MINING LEASE TO M/S LAL TRADERS & AGENCIES PVT LIMITED Orissa Mayurbhanj 117.84

169 MINING LEASE TO A.M.T.C (P) LTD Orissa Sundergarh 244.327

170 MINING OF IRON ORE BY M/S FEEGRADE AND COMPANY Orissa Sundergarh 39.309

IN BONAI FOREST DIVISION
171 MINING LEASE TO M/S M.G. MOHANTY OF BHUBANESWAR. Orissa Sundergarh 23.581
172 MINING LEASE IN F/O SHRI RUDRASEN SINDHU Orissa Sundergarh 41.839
M/S ROHTAK ENGINEERING COMPANY
173 MINING LEASE IN F/O M/S RUNGTA SONS (P) LIMITED Orissa Sundergarh 52.742
174 RENEWAL OF LEASE FOR MAHLSUKHA MANGANESE ORE MINES Orissa Sundergarh 227
IN FAVOUR OF M/S AMTC PVT. LIMITED
175 IRON ORE MINING IN VILLAGE PATABEDA OF BONAI Orissa Sundergarh 12.058
SUB-DIVISION BY M/S M.G. MOHANTY
176 IRON ORE MINING BY SH. J. N. PATNAIK IN VILLAGE Orissa Sundergarh 3.921
BHANJAPALLI AND KOIRA
177 M/L OF FIRECLAY IN FAVOUR OF SATISH MOHAN GUPTA Rajasthan Alwar 3.746
178 M/L OF MASONARY STONE IN FAVOUR OF 11 L/H Rajasthan Alwar 7.5999
179 M/L OF MASONARY STONE IN FAVOUR OF Rajasthan Alwar 2.742
LAXMI NARAYAN MEENA - FOR 3 L/H
180 M/L OF LIMESTONE IN FAVOUR OF SRI OM PRAKASH GUPTA Rajasthan Alwar 9.08
181 MINING LEASE TO ORIENTAL TALC PRODUCTS PVT. LTD Rajasthan Banswara 36.6107
182 MINING LEASE OF SILICA SAND IN FAVOUR OF Rajasthan Bharatpur 2.3638
M/S MADAN LAL PUROHIT
183 MINING LEASE TO 35 LEASE HOLDERS Rajasthan Bundi 38.04
184 MINING LEASE TO 7 LEASE HOLDERS Rajasthan Jaipur 118.7562
185 MINING LEASE TO RSMDC Rajasthan Jalore 5.788
186 RENEWAL OF MINING LEASE TO RAJASTHAN STATE MINERAL Rajasthan Jalore 60.503
DEVELOPMENT CORPORATION LIMITED
187 M/L OF MASONARY STONE IN FAVOUR OF SHRI KHEM RAM Rajasthan Jaloar 0.5
188 M/L OF MASONARY STONE INFAVOUR OF VINOD K AGGARWAL Rajasthan Jaloar 1.4945
189 M/L OF SAND STONE IN FAVOUR OF SALIM Rajasthan Karoli 1.5372
190 MINING LEASE IN FAVOUR OF MANGALAM CEMENT LIMITED Rajasthan Kota 139
191 MINING LEASE IN FAVOUR OF SMT. AMNA BAI Rajasthan Kota 2.17
192 MINING LEASE IN F/O OF SH SHAH KASTOOR MAL Rajasthan Sawai Madhopur 25.78
193 M/L OF MASONARY STONE IN FAVOUR OF SH. RAM KISHOR MEENA Rajasthan Sawai Madhopur 0.424
194 RENEWAL OF MINING LEASE NO. 6/84 IN FAVOUR OF Rajasthan Udaipur 30.24
M/S MAHAVEER TRADING COMPANY FOR SOAP STONE
MINING NEAR VILLAGE BAND
195 RENEWAL OF MINING LEASE NO 7/84 IN FAVOUR OF MAHVEER Rajasthan Udaipur 34.22
TRADING COMPANY FOR MINING NEAR VILLAGE KHANDEL KI PAL
196 MINING LEASE IN FAVOUR OF M/S ASSOCIATED CEMENT Tamil Nadu Coimbatore 1.479
COMPANY LIMITED (ACC) AND CONSTRUCTION OF APPROACH RD.
197 PROPOSAL FOR QUARRYING AND EXCAVATING GRANITE Tamil Nadu Kanyakumari 3.6828
DIMENSIONAL STONES IN VILAVAN CODE TALUK
MANCODE VILLAGE.
198 KRISHNASHILA OPENCAST PROJECT IN FAVOUR OF Uttar Pradesh Agra 235.99
NORTHERN COALFIELDS LIMITED
199 COLLECTION OF SAND Uttar Pradesh Sone Bhadra 68.0259
200 COLLECTION OF SAND Uttar Pradesh Sone Bhadra 42.072
201 COLLECTION OF SAND FROM 15% AREA OF 102.247 Uttar Pradesh Sone Bhadra 15.337
HA OF FOREST LAND

Total Area Diverted 15753.704

Annexure-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3908
BY SHRI PRALHAD JOSHI, SHRIMATI MANEKA GANDHI AND SHRI JASWANT SINGH BISHNOI REGARDING
"FOREST AREA UNDER MINING/QUARRYING" DUE FOR REPLY ON 22.08.2005.

STATE/UT Total Land Diverted (Ha.)

ANDAMAN & NICOBAR ISLAND 19.591
ANDHRA PRADESH 13,531.61
ARUNACHAL PRADESH 141.67
ASSAM 87.061
BIHAR 414.008
CHANDIGARH 0
CHHATTISHGARH 14,421.34
DADAR & NAGAR HAVELI 0
DAMAN & DIU 0
DELHI 0
GOA 1,281.60
GUJARAT 9,663.78
HARYANA 0

HIMACHAL PRADESH	1,227.81
JAMMU & KASHMIR	0
JHARKHAND	9,059.03
KARNATAKA	7,557.91
KERALA	29.196
LAKSHDEEP	0
MADHYA PRADESH	10,057.78
MAHARASHTRA	4,057.45
MANIPUR	0
MEGHALAYA	0
MIZORAM	0
NAGALAND	0
ORISSA	15,386.65
PONDICHERY	0
PUNJAB	0
RAJASTHAN	4,996.12
SIKKIM	0
TAMIL NADU	436.27
TRIPURA	0
UTTAR PRADESH	2,110.27
UTTARANCHAL	246.828
WEST BENGAL	276.91

TOTAL 95,002.86